Allegation against the Indian Institute of Management, Bangalore

*332. SHRI S. KUMARAN :

Written Answers

SHRI H. S. NARASIAH :

SHRI J. S. ANAND :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether Government's attention has been drawn to the press reports regarding the allegations of mismanagement, extravagent expenditure and groupism in the Indian Institute of Management, Bangalore; and

(b) if so, what steps have been taken by Government in the matter ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b) Yes, Sir, the Director of the Institute has brought to the notice of the Central Government, the Chairman and members of Board of Governors the press reports and his rejoineder. This being an autonomous institute, the matter is being considered by its Board of Governors.

Allotment of D. D. A. Flats in Munirka to Central Government Employees

*333. SHRI R. K. MISHRA : SHRI SARDAR AMJAD ALI : SHRI HARSH DEO MALA-VIYA :

SHRI SITARAM KESRI :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that a large number of Central Government Employees who have paid 20 per cent of the total cost of the DDA flats have not so far been handed over the possession of the flats in Munirka and other colonies on the ground that DDA have not so far received loans from L. I. C; and

(b) whether there is any proposal under Government's consideration to arrange loan for DDA through L. I. C. to enable them¹ to convert the mode of payment from 2—M1001RSS/74

Cash Down to Hire Purchase basis in the case of DDA flats?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHU RAMAIAH) (a) No, Sir.

(b) The D. D. A. has since relaxed the terms and conditions of payment towards the cost of the flats allotted to the Central Government employees. The Central Go vernment employees are now required to pay only 20 per cent of the cost in lump sum and the remaining 80 per cent in 180 monthly equated instalments. All the Central Government employees, who were allotted flats on Cash-down basis as well • as on hire purchase basis are now, covered by this relaxation.

Library of Maharaj Kumar of Mahmoodabad

*334. SHRI QASIM ALI ABID : SHRI MATI SUMITRA G. KULKARNI :

SHRI KHURSHED ALAM KHAN:

SHRI MAQSOOD ALI KHAN :

SHRI S. A. HASHMI :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it is a fact that the famous library of Maharaj Kumar of Mahmooda-bad was taken over by the Controller of Enemy Property in 1965;

(b) whether it is a fact that the library contains very precious manuscripts, books and documents, which are not being looked after and preserved properly at present; and

(c) whether Government propose to take over the library and convert it into a National Library ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) The Library, which was in the control of the Custodian of Enemy Property, was released by him in December 1967 to Shri Mahammad Amir Hyder Khan, the brother of the late Raja of Mahmoodabad. (b) According to the Maharajkumar, the Library, which is his private property, is safely preserved.

(c) No such proposal is under consideration of the Government.

Development of the Area along Pankha Road and Paiam Colony, New Delhi

*335. SHRI D. K. PATEL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) Whether there is a scheme under Government's consideration for development of the area in the rural zone lying between the flood drain along Pankha Road and the Palam Colony in outer Delhi; and

(b) if so, the details thereof and by when the scheme would be taken up by Government for implementation ?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHURAMAIAH): (a) and (b) There is no such scheme under Government's consideration.

Indebtedness among Small Farmers and Agricultural Labour

*336. SHRI DEORAO PATIL : PROF. N. M. KAMBLE : Will the Minister of

AGRICULTURE AND IRRIGATION be

pleased to state :

(a) whether a study has been conducted regarding the indebtedness and povertystricken coditions of the farmers of small holdings and farm labourers;

(b) if so, what are the salient points of the study; and

(c) what steps Government have taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ^ANNASAHEB P. SHINDE) : (a) Presumably the Hon'b. Member is referring to the study on indebtedness of small farmers conducted by the Agricultural Finance Corporation in the Thana-Nasi districts covered under the Sm ill Farmers Development Agency Programme; (b) The main conclusions of the study referred to above are given in the enclosed statement.

(c)The Report has very recently been received and is under examination. The results of the study would be taken into consideration while formulating appropriate credit policy towards the weaker sections of the farming community.

Statement

Conclusion of the study on Indebtedness amongst Small Farmers of Th.ana-Nasik S. F. D. A. conducted by Agricultural finance Corporation.

(i) A very large section of the S. F. D.A. participants (small farmers) in the area was under a considerable strain of debt from various sources among whom institutional outstandings formed a major part.

(ii) Some of the prominent reasons of indebtedness of the small farmers in the area were:

(a) poor quality of land possessed by them, a good part of which they could not cultivate, being uneven requiring levelling as well as reclamation.

(b) lack of adequate irrigation facilities and persistence with traditional methods of cultivation and consequent low land use;

(c) patronising generally inferior quality of local variety strains besides limited use of chemical fertilizer and plant protection measures, which to some extent was because of their inability to mobilize adequate resources for modern inputs and also due to the lack of adequate knowledge and guidance on the use of these.

(d) borrowings not only for meeting working capitai requirements and investment on farm especially in items like land levelling, land development and acquisition/improvement in irrigation facilities, but also for current as well as nonrecurring consumption expenditure;

(e) borrowing from number of agencies simultaneously;

(f) poor repayment of current dues and consequent overdues adding to the debt burden.